#### MESSAGE FROM THE LOK SABHA

#### THE WILDLIFE (PROTECTION) AMENDMENT BILL, 2002

SECRETARY-GENERAL: Sir, I have to report to the House the following message received from the Lok Sabha, signed by the Secretary-General of the Lok Sabha:

"In accordance with the provisions of rule 120 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to inform you that Lok Sabha, at its sitting held on the 19<sup>th</sup> December, 2002, agreed without any amendment to the Wild Life (Protection) Amendment Bill, 2002, which was passed by Rajya Sabha at its sitting held on the 9<sup>th</sup> December, 2002."

## REPORT OF THE JOINT PARLIAMENTARY COMMITTEE ON THE FUNCTIONING OF WAKE BOARDS

SHRI SANGH PRIYA GAUTAM (Uttaranchal): Sir, I present the Sixth Report (in English and Hindi) of the Joint Parliamentary Committee on the functioning of Wakf Boards, on Durgah Khwaja Saheb, Ajmer.

### REPORT OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON LABOUR AND WELFARE

SHRI B. P. APTE (Maharashtra): Sir, I lay on the Table a copy (in English and Hindi) of the Twenty-eighth Report of the Department-related Parliamentary Standing Committee on Labour and Welfare (Thirteenth Lok Sabha) on "Development of Primitive Tribal Groups."

# REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON PETROLEUM AND CHEMICALS

SHRI DIPANKAR MUKHERJEE (West Bengal): Sir, I lay on the Table a copy each (in English and Hindi) of the following Reports of the Department-related Parliamentary Standing Committee on Petroleum and Chemicals (2002):

(i) Thirty-third Report on action taken by Government on the recommendations contained in the Twenty-fifth Report